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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK**

O.A.No.98 of 2012  
Cuttack, this the 14<sup>th</sup> day of February, 2012

S.Sethi .... Applicant  
-Vs-  
UOI&Ors. .... Respondents

**C O R A M**  
THE HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL.)

**O R D E R**

Heard Mr.N.R.Routray, Learned Counsel for the Applicant and Mr.S.K.Ojha, Learned Standing Counsel for the Railway (on whom copy of this OA has already been served) and perused the materials available on record.

It has been stated by Learned Counsel for the Applicant that the applicant ventilated his grievance which is the subject matter of this Original Application before his authority through representation under Annexure-A/4. But it is alleged that as the Respondents did not pay any heed to such request of the Applicant he has approached this Tribunal in the instant OA. As it appears the representation of the applicant is dated 16.5.2011 which he has submitted before the Respondent No.3 and is stated to be still pending with him. In view of the above, without expressing any opinion on the merit of the matter and as agreed to by Mr.Routray, Learned Counsel for the Applicant, this OA is disposed of at this admission stage with direction to the **Respondent No.3 [Senior Personnel Officer/Construction/Coordination, ECoRly, Rail Vihar, Chandrasekharpur, Bhubaneswar, Dist. Khurda]** to consider and dispose of the pending representation of the Applicant at Annexure-A/4 and communicate the decision to the

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applicant in a well reasoned order within a period of 90(ninety) days from the date of receipt of copy of this order. It is also made clear that in case the grievance of the applicant as raised in his representation is found affirmative then the dues which he would be entitled to shall be released in his favour within a period of 60(days) thereafter.

Copy of this order along with OA be sent to the Respondent No.3 for compliance and free copy8 of this order to Learned counsel for both sides be given as per Rules.

*A.K. Patnaik*  
(A.K.PATNAIK)  
Member(Judl.)